

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1985

ANSWERED ON:08.03.2006

GUIDELINES FOR TOLL TAX

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Singh Shri Kirti Vardhan

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any complaints in respect of collection of toll tax from National Highways;
- (b) if so, the details thereof; whether the Government has set up any Committee to formulate guidelines/policy in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the Committee is likely to submit its report to the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Complaints have been received by the Executing Agencies (State PWDs and NHAI) for the collection of user's fee (Toll) on the National Highways located in Andhra Pradesh, Haryana, Karnataka, Punjab, Rajasthan and Uttar Pradesh. These are mainly violation of Rules by the Entrepreneurs/Contractors regarding rates of user fee, refusal to give exemptions, harassment to the users and illegal collections. Such complaints on operational matters are examined and action taken by the Executing Agencies concerned.

(c) to (e): A Committee of Secretaries chaired by Cabinet Secretary has been constituted to review the policy for collection of Toll as per the existing norms and formulate future policy guidelines for tolling on National Highways. The Committee has not submitted its report.